

**GOVERNMENT OF INDIA
MINISTRY OF COAL
RAJYA SABHA**

**STARRED QUESTION NO. 196
TO BE ANSWERED ON 20.03.2023**

Coal royalty collected from coal enriched States

196 Dr. C.M. Ramesh:

Will the Minister of Coal be pleased to state:

- a) the details of amount of coal royalty collected from coal enriched States in the country during the last three years, State-wise; and
- b) the collected amount from coal royalty which have been given back to these States during the last three years, State-wise details thereof?

ANSWER

**MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES
(SHRI PRALHAD JOSHI)**

(a) to (b) A statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (b) of Rajya Sabha Starred Question No. 196 for answer on 20.03.2023 asked by Shri C. M. Ramesh:

Reply a): Royalty is paid directly by coal companies to the concerned coal bearing States. Central government has no role in collection of royalty. However, year-wise royalty paid by coal companies to States during the last 3 years State-wise is as follows:

Royalty Paid by Coal Companies to the States (In Crores Rupees)			
Name of the State	2019-20	2020-21	2021-22
Chhattisgarh	2350.21	2292.88	2386.29
Jharkhand	3211.03	2879.95	3623.49
Odisha	2139.45	1519.31	2700.21
Madhya Pradesh	2069.38	3199.42	2709.77
Maharashtra	1198.8	1153.85	1753.34
Telangana	1537.36	1429.74	250
West Bengal	18.96	12.64	15.96
Assam	31.34	5.89	0
Uttar Pradesh	406.39	638.23	475.25
Total	12962.92	13131.91	13914.31

Reply b): In view of the reply to part (a) above, question does not arise.
